GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1728 ANSWERED ON FRIDAY, THE 25TH NOVEMBER, 2016 [AGRAHAYANA 04, 1938 (SAKA)]

REGISTRATION OF COMPANIES

QUESTION

1728. DR. C. GOPALAKRISHNAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether a number of corporate companies have registered its operation address as Government building;

(b) if so, the details thereof;

(c) whether any survey has been conducted by the Government in this regard; and

(d) if so, the details thereof and the action taken by the Government against such companies?

ANSWER

THE MINISTER OF STATE IN THE(SHRI ARJUN RAM MEGHWAL)MINISTRY OF CORPORATE AFFAIRS

(a) & (b): As per the provisions of Companies Act, 2013 and the rules made thereunder, there is no such provision for the company to provide operation address.

(c) & (d): Not applicable in view of reply at (a) & (b) above.
